

**Central Administrative Tribunal
Principal Bench, New Delhi**

C.P.No.124/2018 in O.A. No.2820/2014

Thursday, this the 24th day of May, 2018

**Hon'ble Mr. Justice Dinesh Gupta, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

1. Hitesh Bhradwaj Aged about 37 years
s/o Sh. Gyan Prakash Bhardwaj
r/o H.No.113, Village Neelwal, Delhi – 41
2. Umesh Kumar Aged about 26 years
s/o sh. Sher Singh
r/o VPO Kassar, Tehsil Bahadurgarh
Jhajjar, Haryana

..Applicants

(Mr. M K Bhardwaj, Advocate)

Versus

1. Sh. Ajay Mittal, Secretary
DOP&T
North Block, New Delhi
2. Sh. Ashim Khurana, Chairman
Staff Selection Commission
Block No.12, CGO (Complex)
Lodhi road, New Delhi
3. Sh. Amulya Patnaik
Commissioner of Delhi Police
PHQ, IP Estate, New Delhi

..Respondents

(Mr. C Bheemanna, Advocate for respondent No.1 and
Ms. Neetu Mishra for Ms. Rashmi Chopra, Advocate for respondents Nos.
2 & 3)

O R D E R (ORAL)

Mr. K.N. Shrivastava:

Learned counsel for respondent No.1 submits that the directions of this Tribunal have been complied with. Learned counsel for applicants confirms the compliance.

2. In view of this, C.P. is closed. Notices issued to the respondents are discharged.

(K.N. Shrivastava)
Member (A)

May 24, 2018
/sunil/

(Justice Dinesh Gupta)
Chairman